

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3425
ANSWERED ON:15.05.2006
THERMAL POWER PLANT AT CHELPUR VILLAGE
Jagannath Dr. M.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has accorded clearance to the Government of Andhra Pradesh for its proposed 500 megawatt Bhoopaly thermal power plant at Chelpur village in Warangal district;
- (b) if so, the details thereof;
- (c) if not, by when the Government proposes to accord clearance to the said proposal;
- (d) the number of families who are expected to be displaced from their habitat as result thereof; and
- (e) the steps proposed/adopted to rehabilitate such families?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir.
- (b) Ministry of Environment & Forests has granted environmental clearance on 16.02.2006 to the proposed 1x500 MW Bhoopalapally Thermal Power Project at Chelpur Village, Warangal District by M/s Andhra Pradesh Power Generation Corporation Limited (APGENCO). The said project will use coal as fuel.
- (c) Does not arise.
- (d)& (e) As per project document, there will be no homestead oustees due to the project; however, 342 families would be affected for which the environmental clearance conditions stipulate that Rehabilitation and Resettlement (R&R) will be carried out by the proponent, according to a plan to be prepared within three months in accordance with the norms to be decided by the State Government which shall not in any case be less than the norms prescribed in the National R&R Policy.